

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.†1393

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/AGRAHAYANA 17,1937 (SAKA)

CUSTODIAL DEATHS

†1393. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons died in police custody, guilty police personnel arrested and the action taken against them during each of the last three years and the current year, State-wise; and

(b) the steps taken by the Government to check such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a): As per information received from National Crime Records Bureau, a statement indicating State-wise, total number of persons who died in police custody, cases registered, police personnel charge-sheeted and police personnel convicted during 2012-2014 is enclosed as Annexure. The National Crime Records Bureau further intimated that the latest data pertains to the year 2014.

(b): Pursuant to the guidelines framed by the National Human Rights Commission, every death in judicial or police custody is to be reported to the Commission within 24 hours of occurrence.

The National Human Rights Commission calls for various reports such as inquest, post mortem report, magisterial enquiry report, viscera report etc. for ascertaining foul play as negligence, if any, by public escorts, which resulted in the death in custody.

During various workshops, seminars camp sittings the National Human Rights Commission sensitizes public servants for better protection of human rights.

Information in respect of part (a) of Lok Sabha Unstarred Question No.1393 due for answer on 08.12.2015

State/UT wise number of persons who died in police custody, Cases Registered (CR), Police personnel Charge-sheeted (PCS) and Police Personnel Convicted (PCV) during 2012-2014

S. No.	States/UTs	2012				2013				2014			
		No. of deaths	CR	PCS	PCV	No. of deaths	CR	PCS	PCV	No. of deaths	CR	PCS	PCV
1	Andhra Pradesh	11	5	0	0	6	5	0	0	18	0	0	0
2	Arunachal Pradesh	2	2	0	0	2	2	0	0	1	0	0	0
3	Assam	11	11	0	0	4	4	0	0	0	0	0	0
4	Bihar	2	2	2	0	0	0	0	0	1	0	0	0
5	Chhattisgarh	2	1	0	0	2	2	0	0	1	0	0	0
6	Goa	1	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	19	2	0	0	13	2	1	0	8	1	0	0
8	Haryana	1	1	0	0	1	1	0	0	2	0	0	0
9	Himachal Pradesh	1	1	1	0	1	1	0	0	0	0	0	0
10	Jammu & Kashmir	1	1	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	2	2	0	0	0	0	0	0	2	0	0	0
12	Karnataka	1	1	0	0	0	0	0	0	2	1	0	0
13	Kerala	0	0	0	0	6	0	0	0	3	0	0	0
14	Madhya Pradesh	4	1	0	0	5	0	0	0	3	2	10	0
15	Maharashtra	24	0	0	0	35	2	0	0	21	4	8	0
16	Manipur	0	0	0	0	1	1	0	0	1	0	0	0
17	Meghalaya	0	0	0	0	2	1	0	0	2	1	0	0
18	Mizoram	0	0	0	0	1	1	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	3	3	0	0	1	1	0	0	1	0	0	0
21	Punjab	3	2	4	0	1	1	0	0	1	0	0	0
22	Rajasthan	1	1	0	0	1	1	0	0	2	2	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	7	7	0	0	15	15	0	0	7	7	0	0
25	Telangana	0	0	0	0	0	0	0	0	4	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	12	12	0	0	15	15	0	0	8	8	2	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	1	0	0	6	6	0	0	4	1	0	0
	TOTAL STATE(S)	109	56	7	0	118	61	1	0	92	27	20	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	1	1	6	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	0	0	0	1	1	6	0
	TOTAL (ALL INDIA)	109	56	7	0	118	61	1	0	93	28	26	0

Note: Custodial deaths includes persons remanded to police custody and persons not remanded to police custody.